

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4899/2020

This the 23rd day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Abdul Rashid Bhat, age 42 years, S/o Abdul Rahman Bhat, R/o Mufti Bagh, Harwan.
2. Mohammad Farooq Malik, age 40 years, S/o Ghulam Mohammad Malik, R/o Malikyar, Fatehkadal.
3. Ashiq Rashid Khan, age 40 years, S/o Abdul Rashid Khan, R/o Khanquahi Mohalla, Srinagar
4. Zaffar Manzoor, age 38 years, S/o Manzoor Ahmad Inyati, R/o Firdous Colony, Buchapora, Srinagar.
5. Mohammad Ibrahim, age 41 years, S/o Ghulam Mohammad Bhat, R/o Tailbal, Srinagar.
6. Ishfaq Hussain Mugloo, age 40 years, S/o Bashir Ahmad Mugloo, R/o Bagwanpoa, Lalbazar, Srinagar.
7. Mohammad Amin Baba, age 41 years, S/o late Abdul Kareem Baba, R/o Dara, Srinagar.
8. Farooq Ahmad Dar, age 42 years, S/o Ghulam Ahmad Dar, R/o Bagwanpora, Lalbazar, Srinagar.
9. Shakeel-ur-Rahman, age 41 years, S/o Latief-ur-Rahman, R/o Mandibal, Nowshehra.
10. Nissar Ahmad Lone, age 40 years, S/o Mohammad Sultan Lone, R/o Ikhrajpora, Srinagar.

.....Applicant

(Advocate:- Mr. M A Qayoom-Not Present)

Versus

1. State of J&K through Commissioner/Secretary to Government, Forest Department, Forest Department, Civil Secretariat, Srinagar/Jammu
2. Director, Forest Protection Force, J&K Srinagar/Jammu.
3. Joint Director, Forest Protection Force, Kashmir Srinagar.
4. Shakeel Ahmad Wani
5. Fareed Ahmad Bajaran.
6. Shabir Ahmad Malik
7. Gulzar Ahmad Mir
8. Arshad Anyat
9. Feroz Allam Bhat
10. Shahid Ahmad Khan



11. Manzoor Ahmad Reshi
12. Muzaffar Ahmad Wani
13. Ashaq Hussain Zarger
14. Shabir Salam Malik
15. Mushtaq Ahmad Wani
16. Abdul Ahad Tantray
17. Mushtaq Ahmad Bhat
18. Naseer Ahmad Mir
19. Alifudin
20. Ghulam Nabi naikoo
21. Mukhtar Ahmad Dar
22. Fayaz Ahmad Bhat
23. Parvaz Ahmad Wani
24. Hilal Ahmad Mir
25. Bashir Ahmad Khan
26. Parvaz Ahmad Najar
27. Riyaz Ahmad Khatana
28. Adil Jeelani
29. Mushtaq Ahmad Lone
30. Hafizullah Khan,
31. Ichpal Singh
32. Zahoor Ahmad Najar, C/o Joint Director, Forest Protection Force Department, Kashmir, Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Deputy Advocate General)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous listed dates also i.e., 15.02.2021 and 19.02.2021, nobody on behalf of the applicants had joined the video conference. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)